

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 28.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA) No.39/BB/ 17		For filing Report of OL.	230/ 232	Aadhar Housing Finance Limited

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. SATI. P. JOHN

SAT Legal Advocate for petitioner.

2. Nagesh Kumar O/o OL

The matter is listed today for hearing. Counsel for petitioner is present. Today, the counsel has filed joint synopsis. Counsel has to furnish necessary information about service of notices on the authorities to whom notices were ordered. Counsel reported that there is no separate comments to be made on the report of the ROC.

List it on 12.10.2017. Registry in the meantime, look into the documents filed by the counsel for the petitioner.

MEMBER (J)

MEMBER (T)